NATIONAL COMP<u>ANY</u> LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 32/BB/ 2018		Rule 6 of IB	M/s Shri Gurudatt Sugars Marketing Pvt Ltd Vs M/s G M Sugar and Energy Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	BHARATH.5 9008106463	Applicant Petitioner	But.5
2.	D. P. SINGH 9873980000	Applicant Petiliones	Davinderlabligh
3,	SONAM GUPTA. 987349.8887	Applicant Pelélènes	Sonais

ORDER

Counsel for Petitioner is present. Matter is listed today for compliance of objections. Counsel file compliance memo. He reported that objections are complied. Issue notice to Corporate Debtor. Counsel to collect notice from the Registry; serve on the Corporate Debtor and file proof of service. List it on 21.02.2018.

Member (T)

Member (J)